

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 206 of 2012 &
IA No. 331 of 2012**

Dated : 29th January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Vedanta Aluminium Ltd. Appellant (s)

Versus

**Odisha Electricity Regulatory Commission
& Ors. ...Respondent (s)**

Counsel for the Appellant(s): Ms. Sara Sundaram

**Counsel for the Respondent(s): Mr. B.K. Nayak
Mr. Rutwik Panda for R.1
Mr. Jaideep Dhankhar, Sr. Adv
Mr. Sanjay Sen,
Mr. Hemant Singh for R.2
Mr. R.K. Mehta, Mr. David
Mr. Antaryami Upadhyay
for R.3 & 4
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza for R.8**

ORDER

The learned counsel for the Appellant and Respondents except Respondent No.8 are filing the Written Submissions today in the Registry after serving copy on the other side. The learned counsel for the Respondent No.8 will be filing his respective Written Submissions tomorrow after serving copy on the other side.

JUDGMENT IS RESERVED.

**(Rakesh Nath)
Technical Member
ts/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**